

# **HIGH COURT OF HIMACHAL PRADESH, SHIMLA 171001.**

No.HHC.1(5-Computer/NCMS Committee)/2014-I-

Dated: Shimla, the 27<sup>th</sup> March, 2014.

## **OFFICE ORDER.**

In the interest of administration, Hon'ble the Acting Chief Justice has been pleased to constitute the State Court Management Systems Committee (SCMS Committee) at the State Level in respect of the National Policy and Action Plan, in terms of the resolution passed in the Chief Justices Conference, 2013, as recommended by the Secretary General, Supreme Court of India, New Delhi vide his letter No.23/NCMS/I&S/SCI/2012 dated 8<sup>th</sup> October, 2013, with immediate effect :-

<b>1.</b>	<b>Hon'ble Mr. Justice Rajiv Sharma, Judge</b>	<b>President</b>
<b>2.</b>	<b>Hon'ble Mr. Justice Dharam Chand Chaudhary, Judge</b>	<b>Member</b>
<b>3.</b>	<b>Registrar General</b>	<b>Member</b>
<b>4.</b>	<b>Director, H.P. Judicial Academy</b>	<b>Member</b>
<b>5.</b>	<b>Member Secretary, H.P. State Legal Services Authority</b>	<b>Member</b>
<b>6.</b>	<b>Central Project Coordinator (CPC)</b>	<b>Member</b>
<b>7.</b>	<b>Superintending Engineer, H.P. PWD</b>	<b>Member</b>
<b>8.</b>	<b>State Information Officer-Senior Technical Director, NIC</b>	<b>Member.</b>

**By Order of Hon'ble the Acting Chief Justice.**

Endst.No.HHC.1(5-Computer/NCMS Committee)/2014-I-

Dated : 27.3.2014.

Copy forwarded to :-

1. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi – 110001 for information w.r.t. his letter number, as referred to above.
2. The Assistant Registrar-cum-Private Secretary to Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India, New Delhi – 110001 for information.
3. The Deputy Registrar-cum-Special Principal Private Secretary to Hon'ble the Acting Chief Justice for kind perusal and information of his Lordship;
4. The Secretary/Private Secretary to Hon'ble Mr. Justice Rajiv Sharma, Judge for kind perusal and information of his Lordship. Copy of the letter No.23/NCMS/I&S/SCI/2012 dated 8.10.2013 received from the Secretary General, Supreme Court of India, New Delhi is also enclosed herewith for ready reference, of His Lordship, please.
5. The Secretary/Private Secretary to Hon'ble Mr. Justice Dharam Chand Chaudhary, Judge for kind perusal and information of his Lordship. Copy of the letter No. 23/NCMS/I&S/SCI/2012 dated 8.10.2013 received from the Secretary General, Supreme Court of India, New Delhi is also enclosed herewith for ready reference of His Lordship, please.

6. The Secretaries to the Hon'ble Judges for information of their Lordships ;
7. The Director General, Government of India, Ministry of Communication & Information Technology, National Informatics Centre, A-Block, C.G.O. Complex, Lodhi Road, New Delhi – 110 003 for information.
8. Shri Ashok T. Ukrani, Member (Management & HR), E-Committee, Supreme Court of India, A-313, Lok Nayak Bhawan, Khan Market, New Delhi – 110 003,
9. Shri C.L.M. Reddy, Deputy Director General, Government of India, Ministry of Information Technology, National Informatics Centre, A-Block, C.G.O. Complex, Lodhi Road, New Delhi – 110 003 for information.
10. The Secretary to the Registrar General, High Court of Himachal Pradesh, Shimla – 171001 for information alongwith copy of the letter No.23/NCMS/I&S/SCI/2012 dated 8.10.2013 for ready reference, please.
11. The Director, H.P. State Judicial Academy, Curzon House, Boileauganj, Shimla for information. Copy of the letter No.23/NCMS/I&S/SCI/2012 dated 8.10.2013 is enclosed herewith for ready reference.
12. The Member Secretary, H.P. State Legal Services Authority, Kasumpti, Shimla. Copy of the letter No.23/NCMS/I&S/SCI/2012 dated 8.10.2013 is enclosed herewith for ready reference.
13. The Central Project Coordinator (CPC), High Court of Himachal Pradesh, Shimla. Copy of the letter No.23/NCMS/I&S/SCI/2012 dated 8.10.2013 is enclosed herewith for ready reference.
14. The Superintending Engineer, H.P. PWD, Nirman Bhawan, Nigam Vihar, Shimla. Copy of the letter No.23/NCMS/I&S/SCI/2012 dated 8.10.2013 is enclosed herewith for ready reference.
15. The Senior Technical Director & SIO, National Informatics Centre, H.P. State Unit, 6<sup>th</sup> floor, Armsdale Building, H.P. Secretariat, Shimla – 171002 for information. Copy of the letter No.23/NCMS/I&S/SCI/2012 dated 8.10.2013 is enclosed herewith for ready reference.
16. All the District and Sessions Judges in Himachal Pradesh for information.
17. The Section Officer (Computer) of this Registry to get uploaded the Office Order under reference, on the relevant link on High Court website in terms of this Registry Office Order No.HHC/Admn.1(18)/78-XII-Loose-836-41, dated 8.1.2014.
18. All the Additional Registrars/Deputy Registrars/Assistant Registrars ;
19. The Secretaries/Private Secretaries/P.A.s to the Registrar General/Registrar (Administration)/Registrar (Rules)/Registrar (Judicial) and Registrar (Vigilance) ;
20. The Technical Director, NIC with a request to upload the Office Order on the High Court Website ;  
(Sr.No.3 to 6, 10, 13, 17 to 20, H.P. High Court, Shimla – 171001)

**Central Project Coordinator**

**( e-Courts ).**